

State vs. Nitin Chhabra
Bail Application No. 10 & 17
FIR No. 240/2018
Under Section 302/201/120B/34 IPC
PS Timarpur
31.05.2021

Proceedings convened through Video Conferencing.

Present : Mr. J.S. Malik, Ld. Addl. PP for the State.
Mr. Praveen Aggarwal, Legal Aid Counsel for the accused,
namely, Nitin Chhabra and Mr. Anil Kumar Kamboj,
Advocate for the accused, namely, Nitin Chhabra.
IO SI Lalit Chauhan is present.

ORDER

1. The two separate applications, one by a private counsel and another by a legal Aid Counsel, filed under Section 439 of '*The Code of Criminal Procedure, 1973*' (*Hereinafter referred to as 'the Cr.P.C.'*) for seeking interim bail for 90 days in respect of the accused, namely, Nitin Chhabra (*Hereinafter referred to as 'the applicant'*).
2. Arguments heard.
3. Ld. Counsel for the applicant submitted that the case of the applicant is squarely covered under criteria laid down by Hon'ble High Powered Committee for grant of interim bail for 90 days. He submitted that the applicant is in judicial custody since 31.10.2018. He submitted that the applicant is not involved in any other criminal case.
4. IO has confirmed that the co-accused, namely, Manu Wadhwa is already admitted on interim bail, *vide* order dated 19.05.2021, on the basis of criteria formulated by Hon'ble High Powered Committee.

5. Accordingly, the applications under Section 439 of the Cr.P.C. for seeking interim bail for 90 days filed by the applicant, namely, Nitin Chhabra are allowed and the applicant be released on interim bail for 90 days on furnishing personal bond in the sum of Rs. 10,000/- to the satisfaction of the concerned Jail Superintendent.

6. A copy of the present order be sent to Ld. Counsel for the applicant and IO / SHO on their *WhatsApp*. A copy of the order be sent to the concerned Jail Superintendent for appropriate action at his end.

7. Bail application alongwith the present order be sent to the concerned Court for placing it on the judicial file.

15/5/21

Sanjay Sharma-II
Vacation Judge
ASJ-03, Central District,
Tis Hazari Courts, Delhi
31.05.2021